

**GOVERNMENT OF INDIA**  
**MINISTRY OF HOUSING AND URBAN AFFAIRS**  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 2297**  
**ANSWERED ON 16/12/2024**

**STATUS OF THE PRADHAN MANTRI AWAS YOJANA-(URBAN)**

**NO. 2297. SHRI P. P. SUNEER:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) the number of units built and amount released from the Ministry to the States under the PMAY-(U) scheme, State-wise details thereof;
- (b) the category-wise data of units built/enhanced under the components of Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR), Credit-Linked Subsidy Scheme (CLSS) and Beneficiary Led Construction/Enhancement (BLC);
- (c) whether Government has data on the number of units sanctioned under the BLC component for enhancement of the existing dwelling unit, if so, the details thereof, State-wise; and
- (d) the details of credit provided for the scheme by public sector and private sector banks State-wise?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI TOKHAN SAHU)**

- (a) to (d): Ministry of Housing and Urban Affairs is implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 with an aim to provide all weather pucca houses with basic civic amenities to eligible households in urban areas across the country through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS). The State/UT-wise details of houses sanctioned, grounded and completed/delivered to the beneficiaries and Central Assistance released as on 02.12.2024 under PMAY-U are at Annexure-I. The vertical-wise details of houses sanctioned, grounded and completed/delivered to the beneficiaries under PMAY-U are at Annexure-II. The State/UT-wise details of houses sanctioned under BLC component for enhancement are at Annexure-III. The State/UT-wise details of Central Assistance released under CLSS component are at Annexure-IV.

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## State/UT-wise details of houses sanctioned, grounded and completed/delivered to the beneficiaries and Central Assistance released as on 02.12.2024 under PMAY-U

S. No.		State/UT	Houses Sanctioned (Nos.)	Houses Grounded (Nos.)	Houses Completed/Delivered (Nos.)	Central Assistance Released (₹ in crore)
1	States	Andhra Pradesh	21,37,028	19,46,394	10,03,220	23,800.26
2		Bihar	3,14,477	3,08,391	1,61,011	3,537.49
3		Chhattisgarh	3,02,663	2,85,324	2,46,352	4,266.60
4		Goa	3,146	3,146	3,145	75.04
5		Gujarat	10,05,204	9,79,715	9,32,396	19,805.76
6		Haryana	1,15,034	90,422	69,011	1,673.50
7		Himachal Pradesh	12,758	12,640	10,890	209.69
8		Jharkhand	2,29,156	2,13,900	1,49,955	2,987.87
9		Karnataka	6,38,121	5,72,472	3,76,314	7,168.13
10		Kerala	1,67,322	1,53,353	1,26,806	2,330.70
11		Madhya Pradesh	9,61,147	9,45,013	8,34,789	15,284.69
12		Maharashtra	13,64,923	10,94,519	8,70,689	19,323.37
13		Odisha	2,03,380	1,85,273	1,53,960	2,574.90
14		Punjab	1,32,235	1,18,331	90,985	1,885.68
15		Rajasthan	3,19,877	2,96,389	2,08,036	4,853.46
16		Tamil Nadu	6,80,347	6,64,731	5,87,352	10,188.58
17		Telangana	2,50,084	2,34,737	2,23,318	3,718.27
18		Uttar Pradesh	17,76,823	17,58,368	16,46,083	27,118.30
19		Uttarakhand	64,391	62,404	38,090	976.61
20		West Bengal	6,68,953	6,07,277	4,18,551	7,866.62
<b>Sub-total (States)</b>			<b>113,47,069</b>	<b>105,32,799</b>	<b>81,50,953</b>	<b>1,59,645.54</b>
21	North East States	Arunachal Pradesh	8,499	8,070	8,063	161.18
22		Assam	1,76,643	1,69,036	1,14,632	2,105.42
23		Manipur	56,037	50,430	14,964	496.91
24		Meghalaya	4,758	4,006	1,789	46.21
25		Mizoram	39,605	39,076	19,353	447.22
26		Nagaland	31,860	31,055	26,113	393.41
27		Sikkim	316	316	202	7.09
28		Tripura	92,854	87,300	75,112	1,292.99
<b>Sub-total (NE States)</b>			<b>4,10,572</b>	<b>3,89,289</b>	<b>2,60,228</b>	<b>4,950.42</b>
29	Union Territories	A&N Islands	376	376	47	2.93
30		Chandigarh	1,256	1,256	1,256	28.78
31		D&NH and D&D	9,947	9,947	9,230	204.56
32		Delhi	29,976	29,976	29,976	692.53
33		J&K	47,040	41,937	27,660	483.48
34		Ladakh	1,307	991	876	24.38
35		Lakshadweep	-	-	-	-
36		Puducherry	15,995	15,923	10,481	223.19
<b>Sub-total (UTs)</b>			<b>1,05,897</b>	<b>1,00,406</b>	<b>79,526</b>	<b>1,659.85</b>
<b>Grand Total</b>			<b>118.64 Lakh</b>	<b>114.23 Lakh*</b>	<b>88.32 Lakh*</b>	<b>1.66 Lakh Cr.</b>

\* Includes completed (3.41 lakh)/grounded (4.01 lakh) houses of JnNURM during Mission period.

**Vertical-wise details of houses sanctioned, grounded and completed/delivered to the beneficiaries under PMAY-U**

S. No.	Particulars	Credit Linked Subsidy Scheme (CLSS)	(In-Situ Slum Redevelopment (ISSR))	Affordable Housing in Partnership (AHP)	Beneficiary Led Construction (BLC)	Achievement under PMAY-U
1	Houses Sanctioned (Nos.)	25,04,220	2,95,598	15,71,586	74,92,134	<b>118.64 Lakh</b>
2	Houses Grounded for Construction (Nos.)	25,04,220	2,24,309	13,64,704	69,29,261	<b>114.23 Lakh*</b>
3	Constructions of Houses Completed/ Delivered (Nos.)	25,04,220	1,68,354	9,12,142	49,05,991	<b>88.32 Lakh*</b>

\* Includes completed (3.41 lakh)/grounded (4.01 lakh) houses of JnNURM during Mission period.

**State/UT-wise details of houses sanctioned under BLC component for enhancement under PMAY-U**

<b>S. No</b>	<b>State/UT</b>	<b>Houses (Nos.)</b>
1	Haryana	14,467
2	Himachal Pradesh	2,490
3	Jammu & Kashmir	1,996
4	Kerala	168
5	Meghalaya	783
6	Nagaland	9,492
7	Punjab	7,332
8	Rajasthan	30,007
9	Sikkim	49
10	Uttar Pradesh	90,630
11	Uttarakhand	194
<b>Total</b>		<b>1,57,608</b>

## State/UT-wise details of Central Assistance released under CLSS component of PMAY-U

S. No.	State/UT	Central Assistance Released (₹ in crore)
1	Andhra Pradesh	1,478.66
2	Bihar	455.88
3	Chhattisgarh	832.70
4	Goa	74.68
5	Gujarat	15,798.44
6	Haryana	1,003.65
7	Himachal Pradesh	57.47
8	Jharkhand	324.06
9	Karnataka	2,368.56
10	Kerala	743.02
11	Madhya Pradesh	3,971.87
12	Maharashtra	15,174.21
13	Odisha	267.19
14	Punjab	1,130.16
15	Rajasthan	3,297.59
16	Tamil Nadu	2,675.03
17	Telangana	2,050.18
18	Uttar Pradesh	3,492.25
19	Uttarakhand	443.46
20	West Bengal	2,016.08
<b>Sub-total (States)</b>		<b>57,655.14</b>
21	Arunachal Pradesh	1.63
22	Assam	82.14
23	Manipur	4.33
24	Meghalaya	4.04
25	Mizoram	39.65
26	Nagaland	0.74
27	Sikkim	4.23
28	Tripura	61.42
<b>Sub-total (NE States)</b>		<b>198.18</b>
29	A&N Islands	0.56
30	Chandigarh	28.78
31	D&NH and D&D	174.97
32	Delhi	692.53
33	J&K	70.82
34	Ladakh	0.98
35	Lakshadweep	-
36	Puducherry	46.48
<b>Sub-total (UTs)</b>		<b>1,015.12</b>
<b>Grand Total</b>		<b>58,868.45</b>